

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 127(MB)2008

CA NO. CA-82/C-1/2016

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY

Union of India
V/s.

M/s. Saimangal Investorate Pvt. Ltd.

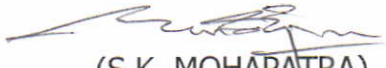
SECTION OF THE COMPANIES ACT: 388(B)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARUN SAXENA		Adv FOR Respondents	
2.	SINKAN JYOT SINGH			
3.	Sanjeev Naemla	CGSC	SFIO/001	Abhishek Ghori
4.	Abhishek Ghori	Adv		
5.	Saud Ahmad	JA		

ORDER

For orders see Order in CP No. 122(MB)/2008


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

(A.K. Arora)

21.9.2016